

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 140 of 2002
(OA 1139 of 97)

Date of order : 30.5.2002

Present : Hon'ble Mr.S.Biswas, Administrative Member
Hon'ble Mr.M.L.Chauhan, Judicial Member

GHULAM GHAUS YAZDANI

VS

UNION OF INDIA & ORS:

For the applicant : Mr.S.P.Bhattacharyya, counsel
Mr.C.N.De, counsel

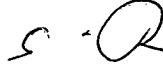
For the respondents : Ms.U.Sanyal, counsel

O R D E R

Heard both the parties. In view of the submissions made in the MA, this application is allowed. OA be restored to its original file and number. OA be listed for hearing on 12.8.2002.


MEMBER (A)

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MEMBER (A)